

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the central Council of Homoeopathy, New Delhi, for the year 1993-94.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT 7565/95]
- (5) Statement* (Hindi and English versions) showing reasons for delay in laying the Education (Amendment) Regulation, 1994.
[Placed in Library. See No. LT 7566/95]

13.56½ hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha.

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 1995 which was passed by the Lok Sabha at its sitting held on the 4th May, 1995 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 1995 which was passed by the Lok Sabha at its sitting held on the 4th May, 1995 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

15.57 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fortieth Report

[English]

SHRI SANT RAM SINGLA (Patiala) : Sir, I beg to present the Fortieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

13.58 hrs.

STANDING COMMITTEE ON COMMUNICATIONS

Eighteenth and Nineteenth Reports and Minutes

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh) : Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Communications and the Minutes of the Sitzings of the Committee relating thereto :

(1) Eighteenth Report on Action Taken by the Government on recommendations contained in the Sixth Report of the Standing Committee on Communications on Demands for Grants (1994-95) of the Ministry of Communications - (i) Postal Services and (ii) Telecommunications Services.

(2) Nineteenth Report on Action Taken by the Government on recommendations contained in the Seventh Report of the Standing Committee on Communications on Demands for Grants (1994-95) of the Ministry of Information and Broadcasting.

13.59 hrs.

STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY ENVIRONMENT AND FORESTS

Twenty-third Report

[English]

PROF. R.R. PRAMANIK (Mathurapur) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Twenty-third Report of the Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (1995-96) of the Department of Space.

13.59½ hrs.

STANDING COMMITTEE ON TRANSPORT AND TOURISM

Sixteenth Report

[English]

SHRI SIVAJI PATNAIK (Bhubaneswar) : Sir, I beg to lay the Sixteenth Report (Hindi and English versions) of the Department Related Parliamentary Standing Committee on Transport and Tourism, on Demands for Grants, 1995-96 of the Ministry of Surface Transport.

* The Education (Amendment) Regulations, 1994 were laid on the Table of House on the 26th April, 1995.